

(d) whether the imported or indigenous jelly was used by M/s Hindustan Richardson during the period it was banned;

(e) the total quantity of import of Jelly allowed to M/s. Hindustan Richardson during the period when the ban was last imposed on Petroleum jelly, and before that period; and

(f) the average yearly consumption and the total consumption of jelly by M/s. Hindustan Richardson, since they took over the manufacture of Vicks Vaporub ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH) : (a) to (f). Information is being collected and will be laid on the Table of the House.

IMPORT OF SUPERIOR QUALITY MINERAL OIL

5558. SHRI HARI KRISHNA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the testing authority on whose report Government decided to allow import of superior quality mineral oil for developing superior quality jelly required by some of the actual users of medicinal products ;

(b) the date on which this report was received by Government ; and

(c) the present allocation of mineral oil to the recognised manufacturers of jelly, respectively with break-up of allocation of mineral oil to each of the manufacturers date-wise, quantity-wise, since the imposition of ban on import of jelly ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & CHEMICALS (SHRI RAGHU RAMAIAH) : (a) The decision of the Government followed the recommendations made by the Indian Institute of Petroleum.

(b) 18th November 1967.

(c) No direct allocation was made to any of the manufacturers of petroleum jelly, excepting that import of base lubricating oils to the extent of Rs. 1.85 lakhs was allowed to M/s. Savita Chemicals against the raw materials' import licence already held by them. Arrangements were, however, made through Indian Oil Corporation and Esso for the import and supply of suitable oils initially up to the extent of three months' requirements, for a total c.i.f. value of Rs. 7.74 lakhs. The quantities made available to the manufacturers of petroleum jellies and Liquid paraffin were as follows :—

	Quantity per month (in Tonnes)
1. Kela & Co., Bombay	200
2. Bharat Petroleum Products.	42
3. Pam Industries, Bombay	4
4. Tejpal & Co., Madras	12
5. Savita Chemicals, Bombay.	80
6. Eastern Petroleum Co., Bombay.	31

IMPORT OF SPECIAL VICKS GRADE JELLY BY M/s. HINDUSTAN RICHARDSON

5559. SHRI HARI KRISHNA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that M/s. Hindustan Richardson who have been allowed to import three months requirement of Special Vicks Grade Jelly were given undertaking by M/s. Savita Chemicals, regarding developing Special Vicks Grade Jelly during this period as the import recommendation was based on M/s. Savita Chemicals samples only ; and

(b) if so, whether the contention of M/s. Savita Chemicals is authentic and if so, the basis of the same ?